

Open Court.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

....

Diary No. 1270 of 2002

In

original Application No. of 2002.

this the 20th day of March 2002.

HON'BLE MR. RAFIQ UDDIN, MEMBER(J)

HON'BLE MR. C.S. CHADHA, MEMBER(A)

Surya Prakash Srivastava, S/o Sri Ganga Prasad Srivastava
R/o Quarter No. 247/J, New Loco Colony, Eastern Railway,
Lahartara, Chhitupur, Varanasi.

2. Shafig Ahmed, S/o late Navi Hussain, R/o Indara
Karimabad Mishan Road, Post Indara, District Mau.

3. Ramji Prasad, S/o Mithai, R/o Hridyapur, Post
Sarnalh, District Varanasi.

Applicants.

By Advocate : Sri P.K. Gupta

Versus.

1. Union of India through Ex-officio Secretary and
Chairman, Railway Board, Rail Bhawan, New Delhi

2. General Manager, N.E.R., Gorakhpur.

3. Divisional Railway Manager, N.E.R., Varanasi
Division, Varanasi.

4. Senior Divisional Operating Manager, Eastern Railway
Varanasi Division, Varanasi.

Respondents.

By Advocate : Sri K.P. Singh.

O R D E R (ORAL)

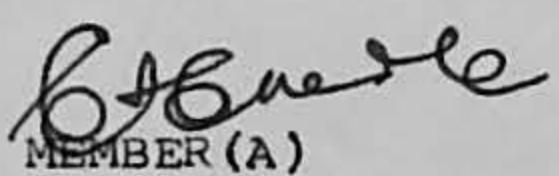
RAFIQ UDDIN, MEMBER(J)

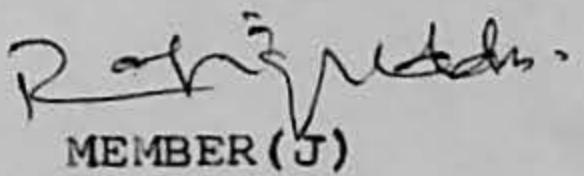
The applicants who are working as Assistant Guard
in N.E.R. Varanasi Division, have filed this O.A.
challenging the order dated 5.3.2002 passed by the
Divisional Railway Manager, N.E.R., Varanasi Division,
Varanasi (respondent no.3). By the said order, the
applicant have been transferred to different stations
in the capacity of pointsman(Katawala) after adjusting

the surplus vacancies. The grievance of the applicants is that they have not been adjusted by the respondents despite availability of vacancies of Assistant Guard in the Division.

2. We have heard the learned counsel for the parties and have perused the pleadings on record.

3. We find it appropriate that the O.A. may be disposed of at admission stage itself with the permission to the applicants to represent before the competent authority for their grievances by filing a detailed representation, which will be considered by the competent authority within a period of three months from the date of receipt of such representation. There shall be no order as to costs.


Girish
MEMBER (A)


Raghavendra
MEMBER (J)

GIRISH/-